

**GENERAL CIRCULAR No. 02 /2022**

**Sub:** Celebration of 'Constitution Day' on 26<sup>th</sup> November every year -reg.

**Ref:** This office Circular bearing No. 117/2022 dated 04.02.2022.

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A Circular under reference was issued to place of the portrait of Bharata Ratha Dr. B.R. Ambedkar, Architect of Constitution of India, in all official functions of High Court of Karnataka and District Judiciary of the State such as Republic Day on 26<sup>th</sup> January, Independence Day on 15<sup>th</sup> August and Constitution Day on 26<sup>th</sup> November.

The Government of India has also notified 26<sup>th</sup> November as "Constitution Day" by reading out the "PREAMBLE OF INDIAN CONSTITUTION".

Therefore, all the Unit Heads of the District Judiciary are hereby directed to instruct all the Courts coming under their jurisdiction to celebrate Constitution Day on 26<sup>th</sup> November every year by reading out the "PREAMBLE OF INDIAN CONSTITUTION" and if the said day falls on a Holiday, necessary instructions be given to celebrate the same on the next working day.

BY ORDER OF THE HON'BLE CHIEF JUSTICE,

Sd/-

(T.G. SHIVASHANKARE GOWDA)  
REGISTRAR GENERAL

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**To**

1. The P.As to all Registrars.
2. All the Prl. District & Sessions Judges' in the State/Prl City Civil & Sessions Judge, Bengaluru City/Chief Judge, Small Causes Court, Bengaluru - for circulation amongst to all the Judicial Officers working in their Unit, including Family Courts, Labour Courts and Industrial Tribunals,
3. The Central Project Co-ordinator, High Court of Karnataka, Bengaluru, with a request to web-host the circular in the High Court Website,
4. The Member Secretary, KSLSA, Bengaluru,
5. The Director, Karnataka Judicial Academy, Bengaluru,
6. The Director, Mediation Centre, Bengaluru,
7. The Director, Arbitration Centre, Bengaluru,
8. Circular File,
9. Office Copy.

**CORRIGENDUM TO THE GENERAL CIRCULAR NO.2/2022**

**SUB:** Celebration of 'Constitution Day' on 26<sup>th</sup> November every year -reg.

**REF:** This office General Circular bearing No. 02/2022 dated 29.06.2022.

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All the Unit Head of the District Judiciary are hereby instructed to read the first paragraph of the Circular under reference as under:

"A Circular under reference was issued to place the portrait of Bharata Rathna Dr. B.R. Ambedkar, Architect of Constitution of India, in all official functions of High Court of Karnataka and District Judiciary of the State such as Republic Day on 26<sup>th</sup> January, Independence Day on 15<sup>th</sup> August and Constitution Day on 26<sup>th</sup> November".

Sd/-

(T.G. SHIVASHANKARE GOWDA)  
REGISTRAR GENERAL

**To:**

1. The P.As to all Registrars.
2. All the Prl. District & Sessions Judges' in the State/Prl. City Civil & Sessions Judge, Bengaluru City/Chief Judge, Court of Small Causes, Bengaluru - for circulation amongst all the Judicial Officers working in their Unit, including Family Courts, Labour Courts and Industrial Tribunals,
3. The Central Project Co-ordinator, High Court of Karnataka, Bengaluru, with a request to web-host the Corrigendum in the High Court Website,
4. The Member Secretary, KSLSA, Bengaluru,

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5. The Director, Karnataka Judicial Academy, Bengaluru,
6. The Director, Mediation Centre, Bengaluru,
7. The Director, Arbitration Centre, Bengaluru,
8. Circular File,
9. Office Copy.